

**11 30 AM**

**1. QUESTIONS**

**(1) STARRED QUESTIONS**

**(a) Questions Answered:-**

Starred Questions at Sl. Nos. 1A, 2A, 3C, 4A and 5A for the day was orally answered.

**(b) Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

**(2) UNSTARRED QUESTIONS**

**(a) Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

**12 30 PM**

**2. ZERO HOUR MENTION:**

**(1) SHRI DAYANAND SOPTE, MLA** made a mention about fishermen in Mandrem Constituency specially at Tembwada and Vithaldaswada due to erosion of sand which washes away the sea shore as their canoes are going away from seashore into the sea.

**SHRI VINODA PALIENCAR, Minister for Water Resources** replied to the Mention.

**(2) SHRI ISIDORE FERNANDES, MLA** made a mention about the local people those who had applied were not allotted plots at the Housing Board at Shristhal till date.

**SHRI JAYESH SALGAONKAR, Minister for Housing Board** replied to the Mention.

**(3) SHRI CHURCHILL ALEMAO, MLA** made a mention about the Boatkars were very happy and congratulated of the Fisheries and Chief Minister for taking over the Cutbona Jetty as per the Hon. High Court order.

**SHRI VINODA PALIENCAR, Minister for Water Resources** replied to the Mention.

**(4) SHRI FRANCISCO SILVEIRA, MLA** made a mention about the vast difference in the compensation being paid for the land acquired for the expansion of National Highway -17 at Agacaim & Goa Velha.

12 45 PM

3. **CONGRATULATORY MOTIONS**

1. **SHRI NILKANT R.HALARNKAR**, MLA moved the following:

“This House congratulates the Goan Swimmers Xavier D’souza, Shoan Ganguly, Shrungi Bandekar, Sanjana Prabhudesai and also Coach Surjeet Ganguly excelling in the GLENMARK 35<sup>th</sup> Sub-Junior and 45<sup>th</sup> Junior National Aquatic Championship 2018 held at Pune, bringing fame and glory to Goa by winning gold, silver and bronze medals in various category.

The following Members spoke on the Motion:-

1. Shri Nikanth Halarnkar, MLA.....12 45 PM
2. Shri Digambar Kamat, MLA.....12 44 PM
3. Shri Churchill Alemao, MLA.....12 53 PM
4. Shri Nilesh Cabral, MLA.....12 54 PM

2. **SHRI RAJESH PATNEKAR**, MLA moved the following:

“This House congratulates the Goan Team Taekwondo Players Siya Sukhtankar, Taneesha Salkar, Janak Bishukarma, Gaurang Shirodkar, Jeremiah Dourando, Pushker Loliencar and Rajendra Pariyar who represented Team India at 6<sup>th</sup> South Asia Taekwondo (ITF) Championship 2018 held at Nepal and bagged Seven medals, thus bringing glory to Goa”.

The following Members spoke on the Motion:-

1. Shri Rajesh Patnekar, MLA.....12 56 PM
2. Shri Nilesh Cabral, MLA.....12 56 PM
3. **Shri Chandrakant Kavalekar (Leader of Opposition)**...12 57 PM
4. **Shri Manohar Azgaonkar, Minister for Sports**.....12 57 PM
5. **Dr. Pramod Sawant, Speaker**.....12 58 PM

The Motions was adopted unanimously.

12 59 PM

4. **PAPERS LAID ON THE TABLE**

1. **SHRI MANOHAR PARRIKAR**, Chief Minister laid the Performance Budget 2018-19 in respect to the Demand for Grant:- Civil Supplies & Consumer Affairs (Demand No. 70).

2. **SHRI MANOHAR PARRIKAR**, Chief Minister laid the following Annual Reports:

- (a) Annual Administration Report for the year 2015 – 2016; and
- (b) 29<sup>th</sup> Annual Report of Goa Public Service Commission for the year 2016-17.

1 00 PM

5. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-9)**

**SHRI MANOAHAR PARRIKAR**, Chief Minister moved the following:

Demand No. 55 - Municipal Administration

Demand No. 62 - Law

**SHRI VINODA PALIENCAR**, Minister for Fisheries moved the following:

Demand No. 66 - Fisheries

Demand No. 74 - Water Resources

Demand No. 80 - Legal Metrology

1 00 PM

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Pratapsingh R. Rane, Nilkanth Halarnkar, Clafasio Dias, Luizinho Faleiro, Isidore Fernandes and Ravi Naik MLAs** were moved to Demand Nos. 7, 15, 16, 33, 52, 60 and 82.

1 00 PM

**RULING BY SPEAKER**

There is no Point of Order during the Question Hour, there is a Ruling of Lok Sabha on 23/7/1984 immediately after the Obituary Reference, a Member Prof. Madhu Dandavate, along with several other Members sought to raise a Point of Order in support of their Demands for suspension of the Question Hour on that day for taking up the Adjournment Motion, giving the notice by them the Speaker Shri Balram Jakhar thereupon Ruled there is no Point of Order during the Question Hour.

(House adjourned for lunch at 1 03 PM and resumed its sitting at 2 30 PM)

2 30 PM

**ANNOUNCEMENT BY SPEAKER**

The following Members took part in the Debate:

1. Shri Pratapsingh Rane, MLA.....2 31 PM  
(**Shri Isidore Fernandes, MLA in Chair at.....2 36 PM**)
2. Shri Francis Silveira, MLA.....2 39 PM
3. Shri Antonio Fernandes, MLA.....2 50 PM
4. Shri Ravi Naik, MLA.....2 57 PM
5. Shri Digambar Kamat, MLA.....3 10 PM
6. Shri Churchill Alemao, MLA.....3 21 PM
7. Shri Luizinho Faleiro, MLA.....3 43 PM
8. Smt. Alina Saldanha, MLA.....3 57 PM
9. Shri Clafasio Dias, MLA.....4 04 PM
10. Shri Nilkanth Halarnkar, MLA.....4 30 PM

11. Shri Deepak Prabhu Pauskar, MLA.....4 39 PM

**(Shri Rajesh Patnekar, MLA in Chair at .....3 40 PM)**

12. Shri Wilfred D'Sa, MLA.....4 45 PM

13. Shri Isidore Fernandes, MLA.....4 53 PM

14. Shri Aleixo R. Lourenco, MLA.....5 00 PM

15. Shri Nilesh Cabral, MLA.....5 13 PM

16. Shri Pravin Zantye, MLA.....5 25 PM

17. Shri Prasad Gaonkar, MLA.....5 28 PM

**(Shri Nilesh Cabral, MLA in Chair at .....5 30 PM)**

18. Shri Rajesh Patnekar, MLA.....5 34 PM

19. Shri Dayanand Sopte, MLA.....5 40 PM

**(Dr. Pramod Sawant, Speaker in Chair at .....5 50 PM)**

20. **Shri Michael Lobo, Dy. Speaker.....5 55 PM**

21. **Shri Chandrakant Kavalekar (Leader of Opposition)....6 12 PM**

**6 27 PM**

**SHRI VINODA PALIENCAR**, Minister for Fisheries replied to the Debate.

**7 00 PM**

**SHRI MANOHAR PARRIKAR**, Chief Minister replied to the Debate.

Cut Motions to Demand No. 55 at Sl. Nos. 1 to 4 of list No.9 circulated separately was put to vote and negatived.

Cut Motions to Demand No. 62 at Sl. Nos. 1 and 2 of list No. 9 circulated separately were put to vote and negatived.

Cut Motion to Demand No. 66 at Sl. Nos. 1 to 10 of list No.9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 74 at Sl. Nos. 1 to 8 of list No. 9 circulated separately was put to vote and negatived.

Cut Motion to Demand No. 80 at Sl. Nos. 1 to 5 of list No. 9 circulated separately was put to vote and negatived.

Demand Nos. 55, 62, 66, 74 and 80 were put to vote and passed.

**7 25 PM**

**6. GOVERNMENT BILL-INTRODUCED**

1. The Goa Salary, Allowances and Pension of Members of the Legislative Assembly (Fifth Amendment) Bill, 2018.
2. The Goa Salaries and Allowances of Ministers (Amendment) Bill, 2018.

**7 25 PM**

**7. GOVERNMENT BILLS-CONSIDERED AND PASSED**

**1. SHRI MANOHAR PARRIKAR**, Chief Minister moved that the Goa (Mopa Airport Development Authority) Bill, 2018, be taken into consideration;  
The following Members spoke on the Bill:

1. Shri Aleixo R. Lourenco, MLA.....7 31 PM
2. Shri Digambar Kamat, MLA.....7 35 PM
3. Shri Luizinho Faleiro, MLA.....7 40 PM

**SHRI CHANDRAKANT KAVALEKAR** (Leader of Opposition) moved that the Bill be referred to Select Committee.

Division was sought  
In favour: 14  
Against: 19

The Motion for consideration of the Bill was put to vote and adopted.  
Clauses 2 to 17, Clause 1, the Schedule, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**2. SHRI ROHAN A. KHAUNTE**, Minister for Revenue moved that The Goa Land Revenue Code (Amendment) Bill, 2018, be taken into consideration;

The following Members spoke on the Bill:

1. Shri Churchill Alemao, MLA.....7 51 PM
2. **Shri Rohan Khaunte, Minister for Revenue**.....7 52 PM
3. Shri Nilesh Cabral, MLA.....7 54 PM
4. Shri Aleixo R. Lourenco, MLA.....7 58 PM
5. Shri Luizinho Faleiro, MLA.....8 02 PM

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**3. SHRI ROHAN A. KHAUNTE**, Minister for Revenue moved that the Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018, be taken into consideration;

The following Members spoke on the Bill:

1. Shri Nilesh Cabral, MLA.....8 06 PM
2. **Shri Rohan Khaunte, Minister for Revenue**.....8 07 PM

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 & 3, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

4. **SHRI ROHAN A. KHAUNTE**, Minister for Revenue moved that the Goa Requisition and Acquisition of Property Bill, 2017(As reported by the Select Committee) be taken into consideration;

The following Members spoke on the Bill:

1. Shri Luizinho Faleiro, MLA.....8 10 PM
2. **Shri Chandrakant Kavalekar (Leader of Opposition)**...8 11 PM

The Motion for consideration of the Bill was put to vote and adopted.

Clauses 2 to 21, Clause 1, the Enacting Formula and the Long Title were put to vote and adopted.

The Motion for passing of the Bill was put to vote and passed.

**(HOUSE ADJOURNED AT 8 22 PM TO MEET AT 11 30 AM ON FRIDAY  
THE 3 AUGUST 2018)**

**ASSEMBLY HALL  
PORVORIM-GOA  
2 AUGUST, 2018**

**N. B. SUBHEDAR  
SECRETARY**